NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 265/9/HDB/2017
NAME OF THE COMPANY	Servomax India Pvt Ltd
NAME OF THE PETITIONER(S)	Murali Krishna Power Controls Pvt Ltd
NAME OF THE RESPONDENT(S)	Servomax India Pvt Ltd
UNDER SECTION	Sec 9 0f IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
y. Suryanarayana	For operations credition	losuryacorparate lacyoragimail. 9849866556	1.5.N

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri Y. Suryanarayana, Ld. Counsel for the Petitioner. CP admitted, IRP appointed and moratorium granted by separate orders.

Post the case on 03.04.2018.

Member (T)

Member (J)

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